GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION & FARMERS WELFARE

LOK SABHA STARRED QUESTION NO. 186 TO BE ANSWERED ON THE 31ST JULY, 2018

COLD STORAGES

*186. SHRI SARFARAZ ALAM: SHRI KAUSHALENDRA KUMAR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण ½ãâ"ããè be pleased to state:

- (a): the number of cold storages sanctioned by the Government so far for various States, State-wise including Bihar;
- (b): whether the Government proposes to construct cold storages to reduce the storage cost of potato, onion and other vegetables of farmers, specially in view of the shortage of cold storages/godowns in Bihar and Uttar Pradesh;
- (c): if so, the locations of the proposed cold storages, district and State-wise, along with the details of the benefits likely to accrue to the farmers and if not, the reasons therefor;
- (d): the amount of financial assistance granted by the Government for construction of cold storages along with the amount of assistance released for Bihar during the last three years; and
- (e): whether there is also a provision for grant of concessions to the farmers for use of cold storages constructed with the assistance received from the Government, if so, the details thereof and if not, the reasons therefor along with the manner in which assistance is being provided to the farmers in this regard?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण ½ãâ¨ããè (SHRI RADHA MOHAN SINGH)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 186 DUE FOR REPLY ON 31ST JULY, 2018.

- (a): There are 7916 cold storages with capacity of 36.23 million MT in the country as on 31.03.2018. The State-wise details of cold storage including Bihar are at **Annexure I**.
- (b) & (c): Government does not construct cold storages on its own. However, it provides financial assistance and fiscal incentives to promote construction of cold storages. Under Mission for Integrated Development of Horticulture (MIDH) scheme, Government of India allocates funds to States/UTs under National Horticulture Mission (NHM)/ Horticulture Mission for North East & Himalayan States (HMNEH).

Under NHM/HMNEH, States/UTs can sanction cold storages to entrepreneurs who are desirous to set up the same. As per operational Guidelines of MIDH, credit-linked back ended subsidy at the rate of 35% of the capital cost of the project in general areas and 50% in case of North-East, hilly and schedule areas is available for various components of post-harvest infrastructure, including cold storage with capacity upto 5000 MT. The cold storage component is demand/entrepreneur-driven.

Under National Horticulture Board (NHB), credit-linked back ended subsidy at the rate of 35% of the capital cost of the project in general areas and 50% in case of North-East, hilly and schedule areas is available for various components of post-harvest infrastructure, including cold storage with capacity above 5000 MT upto 10000 MT. However in case of North East region the capacity above 1000 MT is also eligible under NHB scheme.

Further, Ministry of Food Processing Industries (MOFPI) is implementing Pradhan Mantri Kisan SAMPADA Yojana to provide integrated cold chain and preservation infrastructure facilities. Under this scheme, Ministry provides financial assistance in the

form of grant-in-aid at the rate of 35% for general area and at the rate of 50% for North East & Himalayan States subject to a maximum grant-in-aid of Rs. 10.00 crore for setting up integrated cold chain projects with cold storage as one of the component.

(d): Funds under NHM are allocated to State on the basis of Annual Action Plan (AAP) approved by State Level Executive Committee (SLEC) of the State and released as per Centre-State sharing pattern of 60:40 in all the States except North East & Himalayan States where it is 90:10. Further, powers have been delegated to States for sanction of projects costing upto Rs. 5 crore. Project exceeding Rs. 5 crore is sanctioned at Central level on the recommendation of SLEC. However, funds in all the cases are released by States.

During last three years under NHM/HMNEH, 595 cold storages with financial assistance of Rs. 1242.75 crore has been sanctioned in the country, which includes 2 cold storages with financial assistance of Rs. 1.85 crore in Bihar. State-wise details are at **Annexure-II**.

During last three years, NHB has also sanctioned 107 cold storages with financial assistance of Rs. 176.99 crore in the country. State-wise details are at **Annexure-III**.

During last three years, MOFPI has released an amount of Rs. 535.29 crore for Integrated Cold Chain infrastructure projects in the country, which includes Rs. 7.32 crore for setting up of 3 projects in Bihar. State-wise details are at **Annexure-IV**.

(e): There is no provision established at Central level for grant of concessions to the farmers for use of cold storages constructed. There is no tariff fixation by government in cold-chain and prices are determined by market forces.

Annexure-I

State wise distribution of Cold Storages as on 31.03.2018

S. No.	Name of the State	Total		
		No.	Capacity (MT	
1	Andaman & Nicobar Islands (UT)	3	810	
2	Andhra Pradesh & Telangana	452	1836366	
3	Arunachal Pradesh	2	6000	
4	Assam	37	163258	
5	Bihar	306	1415595	
6	Chandigarh (UT)	7	12462	
7	Chhattisgarh	98	484331	
8	Delhi	97	129857	
9	Goa	29	7705	
10	Gujarat	890	3515976	
11	Haryana	352	791780	
12	Himachal Pradesh	65	125967	
13	Jammu & Kashmir	55	182527	
14	Jharkhand	58	236680	
15	Karnataka	209	602457	
16	Kerala	199	81705	
17	Lakshadweep (UT)	1	15	
18	Madhya Pradesh	302	128141	
19	Maharashtra	603	979607	
20	Manipur	3	7100	
21	Meghalaya	4	8200	
22	Mizoram	3	397	
23	Nagaland	4	7350	
24	Orissa	177	566321	
25	Pondicherry (UT)	3	85	
26	Punjab	672	2201386	
27	Rajasthan	167	561293	
28	Sikkim	2	2100	
29	Tamil Nadu	173	347583	
30	Tripura	14	45477	
31	Uttar Pradesh	2368	14500773	
32	Uttrakhand	47	16282 ⁻	
33	West Bengal	511	594051 ⁻	
34	NHB/States	3	2019	
	Total	7916		

(Source: Directorate of Marketing and Inspection (DMI) upto 2009, National Horticulture Board (NHB), National Horticulture Mission (NHM) & Ministry of Food Processing Industries (MoFPI))

Annexure-II

Cold Storage sanctioned under NHM/HMNEH scheme during last three years

(Rs. In lakh)

State	20	15-16	201	6-17	2017-18		Total	
	Р	F	Р	F	Р	F	Р	F
Andhra Pradesh			10	1338.84	1	70.00	11	1409
Bihar					2	185.29	2	185
Chattisgarh							0	0
Gujarat	61	5918.44	68	18767.2	11	17842.3	245	42528
Haryana	4	184.56	23	0 2112.21	6 9	3 1092.87	36	3390
				2112.21	9	1092.07		
Himachal Pradesh	17	4488.45	10				27	4488
Jammu & Kashmir	4	6578.31	3	1175.39	14	12491.3 5	21	20245
Jharkhand	1		1	340.00			2	340
Karnataka	1	136.81	3	291.55	5	513.70	9	942
Madhya Pradesh	14	1751.24					14	1751
Maharashtra	6	341.69	3	248.73			9	590
Manipur					1	80.00	1	80
Odisha	47	5722.85	6	960.00	2	19.60	55	6702
Punjab	30	6108.62			12	1196.69	42	7305
Rajasthan			1	134.00			1	134
Sikkim							0	0
Tamil Nadu							0	0
Telangana	10	1226.68	5	644.00			15	1871
Uttar Pradesh	15	1010.50	27	2820.06	52	5998.46	94	9829
Uttarakhand	9	3578.34	1	175.00	1	389.53	11	4143
West Bengal							0	0
Total	219	37046.49	161	29006.98	215	39879.82	595	105933.29
			P – No. of Projects					
		F – Financial Assistance						

Annexure-III

Cold Storage sanctioned under NHB scheme during last three years

(Rs. in lakh)

S.	Name of the	2015-16		2016-17		2017-18		Total	
No.	State	No.	Financial	No.	Financial	No.	Financial	No.	Financial
			Assistance		Assistance		Assistance		Assistance
1	Andhra Pradesh	6	475.49	1	90.00			7	565.49
2	Arunachal Pradesh	0	0.00					0	0.00
3	Assam	2	580.55	2	390.83			4	971.38
4	Bihar	0	0.00					0	0.00
5	Chandigarh	0	0.00					0	0.00
6	Chhattisgarh	1	188.32					1	188.32
7	Delhi	0	0.00					0	0.00
8	Goa	0	0.00					0	0.00
9	Gujarat	1	175.20	4	535.87			5	711.07
10	Haryana	4	668.34	1	132.50			5	800.84
11	Himachal Pradesh	2	891.74					2	891.74
12	Jammu & Kashmir	0	0.00	1	65.52	2	612.01	3	677.53
13	Jharkhand	0	0.00					0	0.00
14	Karnataka	0	0.00	2	347.98	1	244.59	3	592.57
15	Kerala	0	0.00			1	45.50	1	45.50
16	Madhya Pradesh	4	629.43			3	598.59	7	1228.02
17	Maharashtra	2	441.93	3	343.80			5	785.73
18	Meghalaya	0	0.00					0	0.00
19	Mizoram	0	0.00					0	0.00
20	Nagaland	0	0.00					0	0.00
21	Orissa	0	0.00	1	214.20			1	214.20
22	Punjab	3	795.15	1	38.76			4	833.91
23	Rajasthan	2	791.50	1	108.53	1	120.00	4	1020.03
24	Tamil Nadu	1	120.00					1	120.00
25	Tripura	0	0.00					0	0.00
26	Uttar Pradesh	23	3569.63	15	2846.52	10	1429.67	48	7845.82
27	Uttrakhand	1	55.20	0				1	55.20
28	West Bengal	2	151.47					2	151.47
29	Other State					3		3	0.00
	TOTAL	54	9533.95	32	5114.51	21	3050.36	107	17698.82

Annexure – IV

State-wise details of funds released for the Scheme for Integrated Cold Chain and Value Addition Infrastructure during FY 2015-16 to 2017-18 under MoFPI.

SI.No	Name of the State	Funds Released (Rs. In crore)					
	/ UT	2015-16	2016-17	2017-18	Total		
1.	Andaman &	0.00	0.00	0.00	0.0		
	Nicobar Islands						
	(UT)						
2.	Andhra Pradesh	4.00	10.00	14.57	28.57		
3.	Arunachal Pradesh	0.00	0.00	2.03	2.03		
4.	Assam	2.27	4.31	0.00	6.58		
5.	Bihar	0.00	2.44	4.88	7.32		
6.	Chandigarh (UT)	0.00	0.00	0.00	0.0		
7.	Chhattisgarh	0.00	0.00	0.00	0.0		
8.	Delhi	0.00	0.00	0.00	0.0		
9.	Goa	0.00	0.00	0.00	0.00		
10.	Gujarat	10.32	9.98	16.12	36.42		
11.	Haryana	9.94	13.72	11.92	35.58		
12.	Himachal Pradesh	18.03	12.31	11.27	41.61		
13.	Jammu & Kashmir	16.06	12.26	0.00	28.32		
14.	Jharkhand	0.00	0.00	0.00	0.0		
15.	Karnataka	1.97	0.00	4.53	6.5		
16.	Kerala	0.00	0.00	0.00	0.0		
17.	Lakshadweep (UT)	0.00	0.00	0.00	0.00		
18.	Madhya Pradesh	3.89	7.50	0.15	11.54		
19.	Maharashtra	37.36	32.19	44.65	114.2		
20.	Manipur	0.00	0.00	0.00	0.00		
21.	Meghalaya	0.00	0.00	0.00	0.00		
22.	Mizoram	0.00	0.00	0.00	0.00		
23.	Nagaland	0.00	0.00	0.00	0.00		
24.	Orissa	0.92	0.00	7.07	7.99		
25.	Pondicherry (UT)	0.00	0.00	0.00	0.00		
26.	Punjab	12.67	10.56	19.41	42.64		
27.	Rajasthan	9.23	3.64	6.01	18.88		
28.	Sikkim	0.00	0.00	0.00	0.00		
29.	Tamil Nadu	0.00	2.27	5.92	8.19		
30.	Telangana	0.00	5.00	4.02	9.02		
31.	Tripura	0.00	0.00	0.00	0.00		
32.	Uttar Pradesh	10.00	22.48	26.22	58.70		
33.	Uttarakhand	14.53	32.65	13.00	60.18		
34.	West Bengal	7.31	1.65	2.06	11.02		
	Total	158.5	182.96	193.83	535.29		
